

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 195 OF 2016**

**Dated: 12<sup>th</sup> December, 2017**

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>GMR Kamalanga Energy Ltd. &amp; Anr.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>....</b>	<b>Respondent(s)</b>

**ORDER**

This matter could not be taken up due to administrative reasons.

List the matter on **28.02.2018.**

**COURT MASTER**